

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 362 of 2013 in
DFR No. 2293 of 2013

Dated 30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. South Indian Sugar Mills Association & Ors.Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chowdary
Mr. C. Gunaranjan
Mr. Mullapudi Rambabu

ORDER

I.A. No. 362 of 2013
(Appl. for condonation of delay)

The learned counsel for the Applicant/Appellant seeks some time to file the additional affidavit to the application for condonation of delay. Accordingly, he is directed to file the same on or before 15.11.2013.

Post the matter on **15.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson